

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SUNSHINE INFRABUILD CORPORATION LIMITED Date of Commencement of Liquidation: 15-12-2020; List of Stakeholders as on Date: 22-01-2021; Name of IP: Mr. Pawan Kumar Goyal; Last 5 digit of registration number: 11473

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		6173610		6173610				NA
2	Liquidation costs incurred till date		102085		102085				NA
3	Secured financial creditors	3	537000	3	537000				Annexure 3
4	Unsecured financial creditors	1093	61384957	496	28412087			32972870	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	8	1740000	8	1380000			360000	Annexure 9
Total		1104	69937652	507	36604782	0	0	33332870	